

ITEM NO.32

COURT NO.13

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).15444/2013

(From the judgement and order dated 04/02/2013 in CMWP No.65581/ 2012 of
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RAJENDRA SINGH & ORS.

Petitioner(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR

Respondent(s)

(With appln(s) for exemption from filing O.T. and prayer for interim relief
and office report)

Date: 03/05/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Petitioner(s)

Mr. A. Sharan, Sr.Adv.

Mr. Vivek Singh, Adv.

Mr. Manoj Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice, returnable within six weeks.

In addition to the usual mode of service, dasti service is
also permitted.

(NAVEEN KUMAR)
COURT MASTER

(SNEH BALA MEHRA)
COURT MASTER